

(b) and (c). The standard of accommodation allotted to Civil Aviation employees is distinctly higher than that of the premises referred to in part (a) of the question. Even so, the question of recovering rent for barrack-type accommodation allotted to Civil Aviation employees, at the rate of 5 per cent. of their emoluments or the standard rent calculated on an average cost of construction estimated at Rs. 2 per sq. ft., whichever is lower, is under the consideration of Government.

LADY HARDINGE HOSPITAL

*1195. **Sardar Lal Singh:** Will the Minister of Health be pleased to state whether the Deep Therapy Plant which was bought by the Lady Hardinge Hospital has been working satisfactorily?

The Minister of Health (Rajkumari Amrit Kaur): The answer is in the affirmative.

EMPLOYEES STATE INSURANCE CORPORATION

*1196. **Shri K. P. Tripathi:** (a) Will the Minister of Labour be pleased to state whether it has been decided that the Employees' State Insurance Corporation will spend Rs. 220 lacs for building hospitals and specialist centres for the insured?

(b) Out of what funds will this expenditure be met?

The Minister of Labour (Shri V. V. Giri): (a) The Employees' State Insurance Corporation has generally agreed that where the existing hospital beds are not enough to meet the requirements of insured persons under the Employees' State Insurance Act, 1948, arrangements should be made for providing sufficient number of beds either by constructing independent hospitals or annexes to existing hospitals. To enable a final decision to be taken in the matter, it is proposed to conduct a survey to find out the existing facilities for indoor treatment including those for T.B. patients avail-

able in all industrial centres in different States of the country. The capital cost will depend on the results of the survey.

(b) Any expenditure the Corporation has to incur will be met from the Employees' State Insurance Fund.

BHADRACHELLAM ROAD-PENUGADUPA RAILWAY LINE

*1197. **Shri T. B. Vittal Rao:** (a) Will the Minister of Railways be pleased to state whether any representation has been received by the General Manager, Central Railway from the Singareni Collieries Company requesting him to take up the extension of Railway line from Bhadrachellam Road to Penugadupa in 1954?

(b) If so, what action has been taken?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes, Sir.

(b) The Company's approval to the lay-out plan has just been received and an engineering survey for the siding is being undertaken. As soon as this survey is finalized, an estimate would be prepared and the work will be taken in hand after getting the estimate sanctioned by the competent authority.

LOCOMOTIVES

*1198. **Dr. Ram Subbag Singh:** Will the Minister of Railways be pleased to state:

(a) whether some Railway engines are likely to be had under foreign aid programmes; and

(b) if so, how many and when?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) 120 locos from Canada under the Colombo Plan to be delivered by December 1955. In addition, procurement of some locomotives under the